

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 06.11.2020 (FRIDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App (AT) No.194-195 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. Alice P.M & Ors.	Pallavi Parmar	
2.	Comp. App (AT) No.196-197 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. Omana T.H	Pallavi Parmar	
3.	Comp. App (AT) No.198-199 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. K.G. Lekha	Pallavi Parmar	
4.	Comp. App (AT) No.200-201 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. Ramesh O.T	Pallavi Parmar	

## **For Admission (After Notice)**

5.	Comp. App. (AT) No. 125 of 2020 & I.A. No. 1871 of 2020	Shanthala Spherocast Pvt. Ltd. & Ors. Vs. Rajani Sathish	Shanthkumar V. Mahale	Anshul Rawat
6.	Comp. App. (AT) No. 137 of 2020	Manjunath Ravindra & Anr. Vs. Mentor Capital Ltd & Ors.	D. Abhinav Rao	Kumar Anurag Singh Upinder Singh-R1 to R4
7.	Comp. App. (AT) No. 154 of 2020	Sri Dhanada Laboratories Pvt. Ltd. & Ors. Vs. Namireddy Raghu Ram Reddy & Ors.	S.Udaya Kumar Sagar	Nitin Chowdary Pavulari-R1 & R2

8.	Comp. App. (AT) No. 163 of 2020	Amarjeet Singh Keer Vs. Keer Ventures Pvt. Ltd. & Ors.	Prachi Johri	Shyam Kapadia-R1, R3 & R4 Rahul Kochar-R2 Sawinder-R3
9.	Comp. App (AT) No. 164 of 2020	Mentor Capital Ltd. & Ors. Vs. Ramsons Vikram Pvt. Ltd. & Ors.	Upinder Singh	

**For Hearing**

10.	Contempt Case (AT) No. 27 of 2020 in Comp. App (AT) No. 44 of 2018  <b>Part Heard</b>	Suman Dhir & Anr. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	Manoj Kr.	Mithila Jain Jeevesh Nagrath
11.	Comp. App. (AT) (Ins) No. 450 of 2020	Government of India, Through office of the Deputy Commissioner GST & Central Excise, Balasore Division Vs. Bhuvan Madan, Resolution Professional of Ferro Alloys Corporation Ltd. & Ors.	Prasenjeet Mohapatra	Nikhil Mathure Charu Bansal-R1 Varsha Banerjee-R2 Divakar Maheshwari-R3

**03:00 PM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)**

**For Admission (After Notice)**

12.	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	V.V.V Shastri
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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**